

Sixteenth Loksabha

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Title: Introduction of the Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018 (Insertion of new section 15 A)

SHRI CHANDRAKANT KHAIRE (AURANGABAD): Sir, I beg to move for leave to introduce a Bill to amend the Juvenile Justice (Care and Protection of Children) Act, 2015.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Juvenile Justice (Care and Protection of Children) Act, 2015.”

The motion was adopted.

SHRI CHANDRAKANT KHAIRE: I introduce the Bill.